

PATNA HIGH COURT

NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 65% quota for the years 2021-22 & 2022-23 combinedly under one and same selection process.

This is for information that the Court have been pleased to ask for list of contested judgments (Civil & Criminal) delivered during the period from 2018 to 2022 from all the officers of Civil Judge (Senior Division) cadre who have completed three (03) years of qualifying service in the said cadre by 31.03.2023 for consideration of their cases for promotion to the cadre of District Judge (Entry Level), against 65% quota for the years 2021-22 & 2022-23 combinedly under one and same selection process, except those who have since retired / compulsorily retired / dismissed from service or are under recommendation for appointment on promotion as Additional District & Sessions Judge against the vacancies under 65% quota for the year 2019-20 / 2020-21. The names of such officers are as under:-

Sl. No.	Name of the officer, designation and present place of posting
1.	Sri Rakesh Kumar II, Sub Judge-cum-C.J.M., Chapra
2.	Sri Chandra Mani Kumar, Sub Judge-cum-C.J.M., Hajipur
3.	Sri Ashutosh Khetan, Sub Judge-cum-A.C.J.M., Patna
4.	Sri Ram Sujan Pandey, Sub Judge- I-cum-A.C.J.M., Sheohar
5.	Sri Jitendra Kumar- I, Sub Judge-cum-C.J.M., Kishanganj (under orders of transfer & posting as Sub Judge-cum-C.J.M., Ara)
6.	Sri Ranjeet Kumar, Sub Judge-cum-C.J.M., Jehanabad
7.	Sri Nishant Kumar Priyadarshi, Sub Judge-cum-C.J.M., Purnea
8.	Ms. Saroj Kirti, Sub Judge-cum-C.J.M., Nawadah
9.	Sri Randhir Kumar, Sub Judge-cum-C.J.M., Arwal
10.	Sri Shaktidhar Bharti, Sub Judge-cum-C.J.M., Sasaram
11.	Sri Sukul Ram, Sub Judge-cum-C.J.M., Aurangabad
12.	Sri Deepak Kumar III, Sub Judge-cum-C.J.M., Banka
13.	Sri Manoj Kumar V, Sub Judge-cum-C.J.M., Darbhanga
14.	Sri Om Shankar, Sub Judge-cum-C.J.M., Khagaria (under orders of transfer & posting as Sub Judge-cum-C.J.M., Kishanganj)
15.	Sri Ajay Kumar II, Sub Judge-cum-C.J.M., Ara (under orders of transfer & posting as Sub Judge-cum-C.J.M., Gopalganj)
16.	Sri Anjani Kumar Gond, Sub Judge-cum-C.J.M., Madhubani

17.	Sri Rameshwar Mishra, Sub Judge-cum-A.C.J.M., Hajipur
18.	Sri Shyamal Kumar, Sub Judge-cum-A.C.J.M., Dhamdaha
19.	Sri Aditya Pandey, Administrative Officer, Bihar Judicial Academy, Patna
20.	Sri Vishal Kumar, Registrar, Real Estate Appellate Tribunal, Patna
21.	Sri Akhilesh Kumar Pandey, Sub Judge-cum-A.C.J.M., Dumraon
22.	Ms. Khushboo Srivastava, Sub Judge-cum-A.C.J.M., Munger
23.	Sri Vikash Mishra, Sub Judge-cum-A.C.J.M., Muzaffarpur (West) (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Siwan)
24.	Sri Santosh Kumar- I, Sub Judge-cum-A.C.J.M., Buxar
25.	Sri Anant Kumar, Sub Judge-cum-A.C.J.M., Patna (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Gaya)
26.	Sri Manoj Kumar VI, Sub Judge-cum-A.C.J.M., Jhanjharpur
27.	Ms. Kshiprachala Anjalee, Sub Judge-cum-A.C.J.M., Buxar.
28.	Sri Md. Inam Khan, Sub Judge-cum-A.C.J.M., Gaya
29.	Ms. Seema Kumari, Sub Judge-cum-A.C.J.M., Buxar
30.	Sri Sunil Kumar Tripathi, Sub Judge, Mahnar
31.	Sri Aadi Dev, Sub Judge-cum-A.C.J.M., Patna (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Darbhanga)
32.	Sri Vikash Jha, Under Secretary-cum-Deputy Legal Remembrancer, Law Department, Govt. of Bihar, Patna
33.	Sri Gautam Kumar Yadav, Under Secretary-cum-Deputy Legal Remembrancer, Law Department, Govt. of Bihar, Patna
34.	Sri Shailendra Kumar Singh, Sub Judge-cum-A.C.J.M., Araria
35.	Sri Rakesh Kumar Pandey, Sub Judge-cum-A.C.J.M., Ara (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Siwan)
36.	Sri Santosh Kumar II, Sub Judge, Simri Bakhtiyarpur
37.	Sri Sidharth Pandey, Sub Judge-cum-A.C.J.M., Sheohar
38.	Sri Kanhaiya Lal Yadav, Sub Judge-cum-A.C.J.M., Biharsharif
39.	Sri Dev Raj, Sub Judge-cum-A.C.J.M., Ballia
40.	Sri Saurav Kumar Verma, Registrar , Land Acquisition, Rehabilitation and Resettlement Authority, Munger
41.	Sri Pankaj Kumar Lal, Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna
42.	Sri Narendra Kumar Yadav, Sub Judge-cum-A.C.J.M., Vaisi
43.	Sri Md. Firoz Akram, Sub Judge-cum-A.C.J.M., Naugachia
44.	Sri Kumar Avinash, Sub Judge-cum-A.C.J.M., Saharsa
45.	Sri Raghwendra Narayan Singh, Sub Judge-cum-A.C.J.M., Sasaram (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Munger)
46.	Sri Kumar Sudhansu, Sub Judge-cum-A.C.J.M., Areraj
47.	Sri Manoranjan Kumar Jha, Sub Judge-cum-A.C.J.M., Patna
48.	Sri Vimlendu Kumar, Sub Judge-cum-A.C.J.M., Sherghati
49.	Sri Manvendra Mishra, Sub Judge-cum-A.C.J.M., Gopalganj
50.	Sri Anand Bhushan, Sub Judge-cum-A.C.J.M., Tekari (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Aurangabad)
51.	Sri Kishor Kunal, Assistant Director (R & Tr.), Bihar Judicial Academy, Patna
52.	Sri Vineet Kumar Singh, Sub Judge-cum-A.C.J.M., Gopalganj
53.	Sri Atul Sinha, Sub Judge-cum-A.C.J.M., Gaya (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Jamui)
54.	Sri Chandan Kumar, Sub Judge-cum-A.C.J.M., Nawadah

55.	Ms. Saba Alam, O.S.D. (Computerization) Patna High Court, Patna (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Patna)
56.	Sri Shailendra Kumar Rai, Sub Judge-cum-A.C.J.M., Gopalganj
57.	Ms. Vibha Dwivedi, Sub Judge-cum-A.C.J.M., Bettiah
58.	Sri Rajeev Kumar Dwivedi, Sub Judge-cum-A.C.J.M., Siwan
59.	Ms. Suchitra Singh, Assistant Director (R & T), Bihar Judicial Academy, Patna
60.	Sri Amit Kumar Pandey, Sub Judge-cum-A.C.J.M., Siwan
61.	Sri Dhirendra Kumar Pandey, Sub Judge-cum-A.C.J.M., Nawadah
62.	Sri Umesh Rai, Sub Judge-cum-A.C.J.M., Sasaram
63.	Sri Madhwendra Singh, Sub Judge-cum-A.C.J.M., Darbhanga
64.	Sri Rohit Kumar I, Registrar, Bihar State Legal Services Authority, Patna
65.	Ms. Supriya Singh Chauhan, Sub Judge-cum-A.C.J.M., Sitamarhi
66.	Sri Harshvardhan, Sub Judge-cum-A.C.J.M., Siwan.
67.	Sri Manish Pandey, Sub Judge-cum-A.C.J.M., Siwan
68.	Sri Lakshmi Narain Tripathi, Sub Judge-cum-A.C.J.M., Motihari
69.	Sri Santosh Kumar Dubey, Sub Judge-cum-A.C.J.M., Supaul
70.	Sri Jyoti Kumar Kashyap, Sub Judge-cum-A.C.J.M., Muzaffarpur (East)
71.	Sri Sandeep Kumar, Sub Judge-cum-A.C.J.M., Bhabhua
72.	Sri Nitesh Kumar, Sub Judge-cum-A.C.J.M., Saharsa
73.	Ms. Sarika Vahalia, Sub Judge-cum-A.C.J.M., Patna
74.	Sri Amrendra Kumar, Sub Judge-cum-A.C.J.M., Jamui
75.	Sri Tej Pratap Singh, Sub Judge-cum-A.C.J.M., Katihar
76.	Sri Shaharyar Md. Afzal, Sub Judge-cum-A.C.J.M., Bhabhua
77.	Sri Mithilesh Kumar, Sub Judge-I-cum-A.C.J.M., Barh
78.	Sri Sunil Kumar Singh IV, Sub Judge-cum-A.C.J.M., Bhabhua
79.	Sri Niraj Kumar Tyagi, Sub Judge-cum-A.C.J.M., Narkatiyaganj
80.	Sri Amit Kumar Sharma, Sub Judge-cum-A.C.J.M., Kahalgaon
81.	Ms. Shema Eram, Sub Judge-cum-A.C.J.M., Gaya
82.	Sri Sitesh Kumar, Sub Judge-cum-A.C.J.M., Darbhanga
83.	Sri Dhirendra Kumar Ray, Sub Judge-cum-A.C.J.M., Siwan
84.	Sri Tarun Kumar Jha, Sub Judge-cum-A.C.J.M., Supaul
85.	Sri Dipanjan Mishra, Presiding Officer, Labour Court, Purnea
86.	Sri Amit Anand, Sub Judge-cum-A.C.J.M., Benipur (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Patna)
87.	Kumari Jyotsana, Sub Judge-cum-A.C.J.M., Bhabhua
88.	Ms. Jabin Jamal, Sub Judge-cum-A.C.J.M., Patna
89.	Sri Arun Kumar Sinha, Sub Judge-cum-A.C.J.M., Motihari
90.	Sri Niraj Kishore Singh, Sub Judge-cum-A.C.J.M., Gaya
91.	Sri Akhilesh Pandey, Sub Judge-cum-A.C.J.M., Katihar
92.	Dr. Arun Tiwari, Sub Judge-cum-A.C.J.M., Siwan
93.	Sri Bajrang Kumar Choudhary, Registrar, Bihar Land Tribunal, Patna
94.	Sri Mukesh Kumar Mishra, Sub Judge-cum-A.C.J.M., Bikramganj
95.	Sri Navin Kumar Dubey, Sub Judge-cum-A.C.J.M., Barsoi
96.	Sri Vivek Kumar Singh, Sub Judge-cum-A.C.J.M., Bhagalpur
97.	Sri Rakesh Kumar Yadav, Sub Judge-I-cum-A.C.J.M., Patna City
98.	Sri Deep Chand Pandey, Presiding Officer, Labour Court, Chapra
99.	Ms. Divya Jaiswal, Sub Judge-cum-A.C.J.M., Bhagalpur (under orders of transfer & posting as Presiding Officer, Labour Court, Bhagalpur, on

	deputation)
100.	Sri Manish Kumar Shahi, Sub Judge-cum-A.C.J.M., Belsand
101.	Sri Rohit Srivastava, Sub Judge-cum-A.C.J.M., Kishanganj
102.	Sri Sarvesh Kumar Mishra, Sub Judge-cum-A.C.J.M., Banka
103.	Sri Arvind Kumar Gupta, Sub Judge-cum-A.C.J.M., Rosera
104.	Sri Pramod Kumar Pandey I, P.O., Labour Court, Dalmianagar, Rohtas
105.	Sri.Maheshwar Dubey, Sub Judge-cum-A.C.J.M., Muzaffarpur (West)
106.	Sri Ramesh Kumar, Sub Judge-I-cum-A.C.J.M., Bhagalpur
107.	Sri Pankaj Chandra Verma, Sub Judge-cum-A.C.J.M., Biraul
108.	Ms. Ritu Kumari, Sub Judge-cum-A.C.J.M., Araria
109.	Sri Amlash Kumar Singh, Sub Judge-cum-A.C.J.M., Patna
110.	Sri Prakash Kumar Sinha, Sub Judge-cum-A.C.J.M., Jhanjharpur
111.	Sri Kumar Kartikey Shahi, Sub Judge-cum-A.C.J.M., Bettiah (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Samastipur)
112.	Sri Sunil Kumar Singh V, Sub Judge-cum-A.C.J.M., Darbhanga
113.	Sri Lalan Jee, P.O., Labour Court, Muzaffarpur
114.	Sri Himanshu Pandey, Sub Judge-cum-A.C.J.M., Madhepura
115.	Sri Pramod Kumar Pandey II, Sub Judge-cum-A.C.J.M., Biharsharif
116.	Sri Vivek Vishal, Sub Judge-cum-A.C.J.M., Nawadah
117.	Smt. Smita Gaurav, Sub Judge-cum-A.C.J.M., Sasaram
118.	Sri Rajesh Kumar IV, Sub Judge-cum-A.C.J.M., Madhepura
119.	Sri Sumit Kumar Singh I, Sub Judge-cum-A.C.J.M., Gogari
120.	Sri Ravi Pandey, Sub Judge-cum-A.C.J.M., Dalsingsarai
121.	Sri Rakesh Ranjan Singh, Sub Judge-cum-A.C.J.M., Naugachia
122.	Sri Manish Kumar I, Sub Judge-cum-A.C.J.M., Benipatti
123.	Sri Navin Kumar Srivastava, Sub Judge-I-cum-A.C.J.M., Danapur
124.	Sri Dibya Prakash, Sub Judge-cum-A.C.J.M., Lakhisarai
125.	Sri Rishi Gupta, Presiding Officer, Labour Court, Patna
126.	Sri Nagesh Pratap Singh, Sub Judge-cum-A.C.J.M., Ara (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Darbhanga)
127.	Sri Gorakh Nath Dubey, Sub Judge-cum-A.C.J.M., Bagaha
128.	Sri Sanjay Kumar V, Sub Judge-cum-A.C.J.M., Bikramganj
129.	Sri Vipin Lavania, Sub Judge-cum-A.C.J.M., Sasaram
130.	Sri Waseem Akram Khan, Sub Judge-cum-A.C.J.M., PooPri
131.	Ms. Kiran Chaturvedi, Sub Judge-cum-A.C.J.M., Begusarai (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Sasaram)
132.	Smt. Divya Mita, Sub Judge-cum-A.C.J.M., Gopalganj
133.	Sri Kavindra Kumar, Sub Judge-cum-A.C.J.M., Ara
134.	Sri Umesh Prasad, Presiding Officer, Labour Court, Motihari (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Bhagalpur)
135.	Sri Swarn Prabhat, O.S.D. (Presenting Officer), Patna High Court, Patna (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Danapur)
136.	Sri Prahlad Kumar, Sub Judge-cum-A.C.J.M., Patna
137.	Ms. Swati Kumari Singh, Sub Judge-cum-A.C.J.M., Samastipur (under orders of transfer & posting as Legal Advisor, Bihar State Housing Board, Government of Bihar, Patna, on deputation)
138.	Sri Shiv Kumar Sharma, Sub Judge-cum-A.C.J.M., Manjhaul
139.	Sri Manish Kumar Jaiswal, Sub Judge-cum-A.C.J.M., Patna City

140.	Sri Vikram Kumar, Sub Judge-cum-A.C.J.M., Purnea
141.	Sri Dhiraj Kumar Mishra, Presiding Officer, Labour Court, Munger
142.	Ms. Divya Shekhar, Sub Judge-cum-A.C.J.M., Motihari
143.	Sri Pankaj Pandey, Sub Judge-cum-A.C.J.M., Danapur
144.	Sri Dinkar Kumar, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Bhagalpur
145.	Sri Anoop Singh, Sub Judge-cum-A.C.J.M., Madhubani
146.	Sri Abhishek Kumar Mishra, Sub Judge-cum-A.C.J.M., Danapur
147.	Ms. Meena Kumari, Sub Judge-cum-A.C.J.M., Motihari
148.	Sri Brajesh Kumar Tripathi, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Saharsa
149.	Sri Rakesh Kumar Rakesh, Sub Judge-cum-A.C.J.M., Dumraon
150.	Sri Mahendra Prasad Yadav, Sub Judge-cum-A.C.J.M., Muzaffarpur (East)
151.	Sri Shameem Raja, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Purnea
152.	Ms. Smita Raj, Sub Judge-cum-A.C.J.M., Darbhanga
153.	Sri Sandip Patel, Sub Judge-cum-A.C.J.M., Ara
154.	Sri Saurabh Singh, Sub Judge-cum-A.C.J.M., Aurangabad
155.	Sri Ravindra Kumar, Sub Judge-cum-A.C.J.M., Bakhari
156.	Sri Dharmendra Singh, Sub Judge-cum-A.C.J.M., Samastipur
157.	Sri Amit Kumar Shukla, Sub Judge-cum-A.C.J.M., Barh
158.	Sri Deepak Kumar Yadav, Presiding Officer, Labour Court, Begusarai
159.	Sri Pushpendra Kumar Pandey, Sub Judge-cum-A.C.J.M., Jagdishpur
160.	Sri Nayan Kumar, Sub Judge-cum-A.C.J.M., Uda-Kishunganj
161.	Sri Ranjan Kumar Raina, Sub Judge-cum-A.C.J.M., Bagaha
162.	Sri Raghubir Prasad, Sub Judge-cum-A.C.J.M., Dumraon
163.	Sri Rakesh Kumar IV, Sub Judge-cum-A.C.J.M., Gopalganj
164.	Sri Brajesh Kumar, Sub Judge-cum-A.C.J.M., Bettiah (under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Chapra)
165.	Sri Amarjeet Kumar, Sub Judge-cum-A.C.J.M., Jehanabad
166.	Ms. Ragini Kumari, Sub Judge-cum-A.C.J.M., Birpur
167.	Sri Uma Shankar Narayan, Sub Judge-cum-A.C.J.M., Chapra
168.	Sri Arvind Kumar, Sub Judge-cum-A.C.J.M., Hilsa
169.	Sri Sonelal Rajak, Sub Judge-cum-A.C.J.M., Shahpur Patori
170.	Ms. Savita Rani, Sub Judge-cum-A.C.J.M., Ara
171.	Sri Shiv Kumar, Sub Judge-cum-A.C.J.M., Muzaffarpur (West)
172.	Sri Sushil Prasad, Sub Judge-cum-A.C.J.M., Teghra
173.	Sri Deepak Kumar IV, Sub Judge-cum-A.C.J.M., Chapra
174.	Sri Arvind Kumar Das, Sub Judge-cum-A.C.J.M., Patna
175.	Sri Sujeet Kumar, Sub Judge-cum-A.C.J.M., Bikramganj
176.	Ms. Shefali Narayan, Sub Judge-cum-A.C.J.M., Gopalganj
177.	Sri Shambhu Das, Sub Judge-cum-A.C.J.M., Siwan
178.	Sri Ranjay Kumar, Sub Judge-cum-A.C.J.M., Sherghati
179.	Sri Manas Kumar, Sub Judge-cum-A.C.J.M., Hajipur
180.	Sri Kumar Krishna Deo, Sub Judge-cum-A.C.J.M., Masaurhi
181.	Sri Ajay Shankar Prasad, Sub Judge-cum-A.C.J.M., Hajipur
182.	Sri Pranav Kumar Bharti, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Darbhanga

	(under orders of transfer & posting as Sub Judge-cum-A.C.J.M., Bhagalpur)
183.	Sri Sunil Kumar, Sub Judge-cum-A.C.J.M., Gopalganj
184.	Sri Manoj Kumar VII, Sub Judge-cum-A.C.J.M., Bhabhua
185.	Sri Lal Bahadur Prasad, Sub Judge-cum-A.C.J.M., Patna City

The aforementioned officers have to send their list of **contested judgments within a fortnight** from the date of communication from this Court through the District & Sessions Judges / Authority concerned or otherwise in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgment they will be sending must be of contested judgment only and they must keep the judgments in readiness so that they may be in a position to send them on short notice.

By order of the Court,

Patna High Court, Patna.

Date: 20.05.2023


Registrar (Appointment)

PROFORMA

List of Contested Judgments (Civil & Criminal) delivered during the period from 2018 to 2022 in respect of consideration for promotion to the cadre of District Judge (Entry Level) against 65% quota for the years 2021-22 & 2022-23 combinedly under one and same selection process.

Sl. No. of the Officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
Name of the Officer, designation and present place of posting	

Nature of cases : Civil (Contested)

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

Nature of cases : Criminal (Contested)

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

Signature of the Officer:

Date :